

**NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH**
(through web-based video conferencing platform)

Item No. 209
Cont. A (CA) No. 05/425/JPR/2022
Under Section 425 of
Companies Act, 2013

In the matter of:

Pawan Kumar Goyal and Ors. **...Petitioners**
Versus
Basant Kumar Goyal & Ors. **... Respondents**


**Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER
HON'BLE MR. RAJEEV MEHROTRA, TECHNICAL MEMBER**

Present Through Video Conferencing: -

For the Petitioner : Prakul Khurana, Adv.
Samay Maheshwari, Adv.
Akshay Sharma, Adv.
For the Respondent : Vartika Mehra, Adv.
Saurabh Jain, Adv.

ORDER

List the matter on 15.05.2024 at 02:30 PM which is already fixed.



(Rajeev Mehrotra)
Technical Member



(Deep Chandra Joshi)
Judicial Member

May 14, 2024